

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

4. IA-1957/2020
IA-177/2021
IN
CP(IB)-2144(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.06.2021**

Name of the Parties: Rasayano
Vs.
katariya Pet Private Limited

SECTION 60 (5), 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Harsh Kesharia, Ld. Counsel for the Applicant present. Ms. Megha Agrawal, RP present.
2. List the I.A. for further hearing on **01.07.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)